

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 10

IA 1924/2024 (NEW IA) IN C.P. (IB)/3641(MB)2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **AMOD STAMPINGS PVT. LTD. VS TRANS FAB
POWER INDIA PVT. LTD.**

Section 9 of the Insolvency and Bankruptcy Code, 2016 and Rule 11

ORDER

IA 1924/2024

The matter is neither reflected on DMS nor hard copies are available before us. Post this matter to another date. The Counsel for the Applicant shall place on record the hard copy of the Application. List this matter on Board on **13.05.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**